

From,

Mayank Kumar Jain, HJS,
Registrar (Judicial)(Selection & Appointment/Seniority),
High Court of Judicature at,
Allahabad.

To,

1. All the District & Sessions Judges,
Subordinate to High Court of Judicature at Allahabad
2. Principal Secretary (Judicial) & L.R.,
Government of U.P., Lucknow

No. 03/S&A/S/2016 Dated: Allahabad, 11.01.2016.

Subject: - Modification of schedule regarding personal/oral hearing against the Final Seniority List dated 23.09.2015 of the officers of HJS Cadre.

Sir/Madam,

In continuation to Court's Letter No. 01/S&A/S/2016 Dated: Allahabad, 07.01.2016, I have been directed to inform you that the personal/oral hearing of the officers of HJS Cadre against the Final Seniority List dated 23.09.2015 which was earlier fixed for 18.01.2016 at 2:00PM, **now shall take place on 21.01.2016 at 2:00 PM** onwards before the Committee in the **Conference Hall adjacent to Judges' Library at Allahabad High Court, Allahabad.**

I am, therefore, to request you that kindly get this notice be downloaded from official website of Hon'ble Court i.e. www.allahabadhighcourt.in and apprise all the officers concerned with the modified schedule of personal/oral hearing.

Kindly treat it as most urgent.

Yours faithfully,

Sd/-
(Mayank Kumar Jain)
Registrar (Judicial)(S&A/Seniority)

No. 04/S&A/S/2016 Dated: Allahabad, 11.01.2016

Copy forwarded for information and with the request that kindly download the notice from the official website of the High Court, to:

1. The Registrar General, High Court of Judicature at Allahabad.
2. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.
3. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.

4. The Member-Secretary, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
5. Smt. Prem Kala Singh, Member, Administrative Tribunal-II & III, U.P., Lucknow.
6. Sri Neeraj Kumar Sangal, Law Officer, Human Rights Commission, Lucknow
7. Sri Amerika Singh, Joint Secretary (Law), U.P. Public Service Commission, Allahabad.
8. Sri Arun Kumar Misra, Legal Advisor, Lucknow Development Authority, Lucknow.
9. Sri Mukteshwar Prasad-II, Legal Advisor, Office of Excise Commissioner, U.P., Allahabad.
10. Sri Syed Sarwat Mahmood, Chairman, Waqf Tribunal, Lucknow.
11. Sri Sanjay Kumar Goel, Additional District & Sessions Judge (Retd.), A-125, Sector-27, Noida, Gautam Buddh Nagar-201301.
12. All the H.J.S. Officers posted at High Court of Judicature at Allahabad and Lucknow Bench.

Sd/-
Registrar
(Judicial)(S&A/Seniority)